

## Notice

Advocates are requested to supply copies of paper book(s) and interim/final order(s) passed by this Hon'ble Court as well as fresh status of fully burnt ITR cases mentioned in the list enclosed, to Reconstruction Cell, for reconstruction of burnt documents.



Assistant Registrar  
(Civil Revision Branch)

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Sr.No.	CASE NO/YEAR	PET_NAME	RES_NAME	ADV_NAME
1	ITR 12/1991	C.I.T PATIALA	M/S PB. CONCERT STEELS LTD.	NOT KNOWN
2	ITR 13/1991	C.I.T	M/S PB. CONCERT STEELS LTD.	NOT KNOWN
3	ITR 14/1991	C.I.T PATIALA	M/S PB. CONCERT STEELS LTD.	NOT KNOWN
4	ITR 151/1991	CIT	M/S PB. CONCERT STEELS LTD.	NOT KNOWN
5	ITR 9/1991	C.I.T JLDHR	M/S ESS ESS KAY ENGG.P LTD.	NOT KNOWN
6	ITR 269/1995	CIT, ROHTAK	HARYANA TOURISM CORPORATION, CHD.	NOT KNOWN
7	ITR 106/1998	COMMISSIONER OF I.T.AMRITSAR	M/S AMRITSAR TRANSPORT CO.(P)	ITA TRIBUNAL AMRITSAR
8	ITR 11/1998	COMMISIONER OF INCOME TAX(C) L	M/S AVON CYCLES LTD., LUDHIANA	I.T.A.TRIBUNAL,CHD.
9	ITR 113/1998	JK BERI	CIT JALANDHAR	ITA TRIBUNAL,ASR.
10	ITR 144/1998	PC CHAWLA DO LIC	CIT LUDHIANA	ITA TRIBUNAL,CHD.
11	ITR 26/1998	CIT JAL.	KD PRABHAKAR SIMLA	ITA TRIBUNAL,ASR.
12	ITR 38/1998	CIT ASR.NOW CIT PATIALA	ASHWANI KUMAR GARG RAMPURPHUL	ITA TRIBUNAL,ASR.
13	ITR 86/1998	MP TRADERS JALANDHAR	CIT JALANDHAR	ITA TRIBUNAL,ASR.
14	ITR 151/1999	KISHAN CHAND & CO.OIL INDS.LTD	COMMISSIONER OF INCOME TAX, LD	I.T.TRIBUNAL, CHD.
15	ITR 226/1999	COMMISSIONER OF INCOME TAX	R.S.SANDHU.	I.T.A.T.
16	ITR 227/1999	COMMISSIONER OF INCOME TAX	NAVDEEP SANDHU.	I.T.A.T.
17	ITR 228/1999	COMMISSIONER OF INCOME TAX	GURBINDER KAUR SANDHU.	I.T.A.T.
18	ITR 5/2002	THE COMMISSIONER OF INCOMETAX, JALANDHAR	K.D. PRABHAKAR, HUF	BY POST
19	ITR 49/1978	NA	NA	
20	ITR 51/1982	CIT JALANDHAR	M/S LEADER ENGG. WORKS JALANDHAR	
21	ITR 28/1983	THE CIT PATIALA	M/S PB.STATE COOP.SUPPLY.& MKT.FED.ETC.	
22	ITR 47/1983	NA	NA	
23	ITR 48/1983	NA	NA	
24	ITR 8 & 9/1983	C.I.T.ASR	M/S NATIONAL FOOD GRAIN DEALERS ASSO.	B.K.JHINGAN
25	ITR 94/1983	COMMR.OF SUR TAX PTA.	STATE BANK OF INDIA	
26	ITR 538/1985			
27	ITR 302,303/1987	CIT PTA	M/S BALDEV SINGH L-2	
28	ITR 38/1987	C.I.T.ROHTAK	M/S PORRITS AND SPENCER (ASIA)LTD.	
29	ITR 2/1989			
30	ITR 45/1990	C.I.T.PATIALA	M/S PB.FINANCIAL CORPORATION LTD.CHD.	
31	ITR 136/1991			
32	ITR 149/1991			
33	ITR 202/1992			
34	ITR 72/1992			
35	ITR 31 & 32/1994	CIT	OM SONS	
36	ITR 42/1995			
37	ITR 336/1997			
38	ITR 212/2002			
39	135/1998			

Ans  
3/2/01